
CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

OA-518/99

New Delhi this the 3rd day of June, 1999.

Hon'ble Sh. S.P. Biswas, Member(A)

Dr. C.B. Singh,
S/o Sh. Jagdish Prasad,
Technical Officer,
Division of Agronomy,
Indian Agricultural Research
Institute, Pusa Road,
New Delhi.

.... Applicant

(through Ms. Mridula Ray, advocate - Not present)

versus

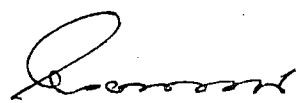
Indian Agricultural Research
Institute under I.C.A.R. through
its Director, Pusa Road,
New Delhi.

.... Respondent

(through Sh. V.K. Rao, advocate)

ORDER

None is available for the applicant even on the second call. The case is dismissed for default and non-prosecution.



(S.P. Biswas)
Member(A)

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